

ITEM NO.7

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION(CRIMINAL) Diary No(s). 4730/2020

SHARJEEL IMAM

Petitioner(s)

VERSUS

GOVT. OF NCT OF DELHI & ORS.

Respondent(s)

(IA No. 48468/2020 - EX-PARTE STAY

IA No. 48469/2020 - EXEMPTION FROM APPOINTMENT OF OFFICIAL  
TRANSLATOR)

Date : 01-05-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Nr. Siddharth Dave, Sr. Adv.  
Mr. Mrigank Prabhakar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through video conferencing.

Learned counsel for the petitioner is permitted to serve a  
copy of the petition on the standing counsel for the Govt. of NCT  
of Delhi.

List the matter after ten days.

(MADHU BALA)  
AR-CUM-PS

(PRADEEP KUMAR)  
BRANCH OFFICER